

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4022/2012
WITH
OA No.4023/2012
AND
OA 905/2014, MA 4092/15, MA 821/14

This the 6th day of September, 2016

Hon'ble Shri P K Basu, Member(A)

OA No.4022/2012

Shri Dinesh Chandra Mishra
S/o Sri G P Mishra
R/o D-24, Harbhajan Enclave, Todapur, PO: Pusa
New Delhi-12 working as T-4 in National Bureau
Of Plant Genetic Resources, Pusa
New Delhi-12

....Applicant

(Through : The applicant in person)

Versus

1. Union of India, through
Secretary DARE & DG, ICAR, Min. of Agri
Krishi Bhavan, New Delhi.
2. The Director, National Bureau of Plant Genetic
Resources (Under I.C.A.R.), Pusa Campus
New Delhi-12.
3. Dr. Manoranjan Dutta, Head
Germplasm Evaluation Division
National Bureau of Plant Genetic
Resources (Under I.C.A.R), Pusa Campus
New Delhi-12.
4. Dr. K.K. Gangopadhyay, Sr. Scientist, GED
National Bureau of Plant Genetic Resources (Under ICAR),
Pusa Campus, New Delhi-12.

....Respondents

(Through: Shri Dev Kumar (UDC), NBPG, Pusa, Deptt.
Representative)

OA No.4023/2012

Shri Dinesh Chandra Mishra

S/o Sri G P Mishra

R/o D-24, Harbhajan Enclave, Todapur, PO: Pusa

New Delhi-12 working as T-4 in National Bureau

Of Plant Genetic Resources, Pusa

New Delhi-12

....Applicant

(Through : The applicant in person)

Versus

1. Indian Council of Agriculture Research
Through Secretary DARE & DG, ICAR, Min. of Agri
Krishi Bhavan, New Delhi.
2. The Director, National Bureau of Plant Genetic
Resources (Under I.C.A.R.), Pusa Campus
New Delhi-12.
3. Dr. K.K. Gangopadhyay, Sr. Scientist, GED
National Bureau of Plant Genetic Resources (Under ICAR),
Pusa Campus, New Delhi-12.

....Respondents

(Through: Shri Dev Kumar (UDC), NBPG, Pusa, Deptt.
Representative)

OA No. 905/2014

Shri Dinesh Chandra Mishra

S/o Sri G P Mishra

R/o D-24, Harbhajan Enclave, Todapur, PO: Pusa

New Delhi-12 working as T-4 in National Bureau

Of Plant Genetic Resources, Pusa Campus

New Delhi-12

....Applicant

(Through : The applicant in person)

Versus

1. Indian Council of Agriculture Research
Through Director General of ICAR
and Secretary DARE, ICAR (Min. of Agri)
Krishi Bhavan, New Delhi.

2. The Director, National Bureau of Plant Genetic Resources (Under I.C.A.R.), Pusa Campus New Delhi-12.
3. Dr. Manoranjan Dutta, Head
Germplasm Evaluation Division
National Bureau of Plant Genetic Resources (Under I.C.A.R.), Pusa Campus New Delhi-12.
4. Dr. K.K. Gangopadhyay, Sr. Scientist, GED
National Bureau of Plant Genetic Resources (Under ICAR),
Pusa Campus, New Delhi-12.

....Respondents

(Through: Shri Dev Kumar (UDC), NBPG, Pusa, Deptt. Representative)

Order (oral)

The applicant, who has filed these Original Applications, appears in person seeks adjournment to argue the matter on some other date.

2. It is seen from record that these are very old matters and on one pretext or the other have been adjourned day after day. Therefore, no further adjournment is allowed.

3. I have gone through the files and the following clearly are made out:-

(1) No one in his peer group wants to work with the applicant (Annexure R-4 makes it abundantly clear).

(2) Even the non ministerial staff including Sr. non ministerial staff such as UDCs of the office found it

difficult to work with the applicant. In fact, it appears that he was violent with some of them.

(3) The applicant, though a Senior Scientist, has not behaved in a manner behaving his status/qualification.

(4) Consistently he has avoided duty and this has led to his adverse APAR's.

4. Therefore, all these OA Nos.4022/2012, 4023/2012 and OA 905/2014 are dismissed.

5. At this stage the applicant came up with a submission that he would like to hire a counsel. Such a request at this stage cannot be entertained and hence was rejected. Moreso, as it is clearly a ploy to avoid an adverse order.

6. I would have imposed a heavy cost upon the applicant for wasting the time of his superiors and peers as well as this court. However, it appears to me that there is, perhaps, some underlying reason why a qualified person should behave like this. Therefore, let a copy of this order be sent to Director General, I.C.A.R., so that he may get the applicant examined through a medical board in a Government hospital to ascertain whether the applicant needs any help for mental disabilities. No costs.

(P.K. Basu)
Member (A)

/vb/